

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

110. IA/1559/2024 C.P. (IB)/878(MB)2019

IN THE MATTER OF

Shiv Alloys Sudhir Kamble

... Petitioner

Vs

K & K Foundry Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 18.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. ANU JAGMOHAN SINGH,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

IA 1559 of 2024- This is an Application filed seeking to place on record the 4th Quarterly Status Report. The Report is taken on record. Accordingly, the IA is **allowed** and **disposed of**.

Sd/-
ANU JAGMOHAN SINGH
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/